

**GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2617
TO BE ANSWERED ON 05.08.2015**

IMPLEMENTATION OF WELFARE SCHEMES FOR MINORITIES

2617. SHRI SANJAY DHOTRE:

SHRI RAGHAV LAKHANPAL:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government has put in place any monitoring mechanism to monitor the implementation of welfare schemes for minorities;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the details of the funds allocated and utilised for these schemes during each of the last three years and the current year, scheme-wise and State-wise;
- (d) whether the cases of irregularities and corruption in the implementation of these schemes have come to the notice of the Government during the above period and if so, the details thereof; and
- (e) the remedial measures taken by the Government in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)**

(a) & (b): Details regarding the monitoring mechanism under various schemes/programmes of M/o Minority Affairs are as under:

- i. **Multi-sectoral Development Programme (MsDP):** There is a robust mechanism for monitoring of the programme. Block Level Committee (BLC) monitors the implementation of MsDP at the block level. The District Level Committees and State Level Committees, constituted for implementation of the Prime Minister's New 15 Point Programme, are the Oversight Committees at the District and State levels to monitor the progress of implementation of MsDP. The State Governments/UT Administrations are required to submit quarterly progress reports on the implementation of MsDP to this Ministry. At the Central level, there is a three tier monitoring mechanism to review the progress of implementation of MsDP. The Empowered Committee at the Centre under the chairmanship of Secretary, Ministry of Minority Affairs, serves as the Oversight Committee to monitor the progress of implementation of MsDP. The progress of implementation of the programme is also monitored by this Ministry with the States/UTs through regular meetings and conferences as well as visits of officials.
- ii. The guidelines of **Seekho aur Kamao (Skill Development Initiative for minorities)** provide for conduct of concurrent monitoring and random checking of physical and financial reports on the Management Information System (MIS) through independent agency. Further, Ministry's officials also

monitor the projects from time to time through random visit to employers and training centres and verification of beneficiaries.

- iii. The guidelines of **Nai Roshni (Leadership Development of Minority Women)** provide for a mechanism for monitoring the progress of implementation of the projects by organizations and for this purpose invite State Secretary concerned and also some renowned women/NGOs to the review meetings. The Sanctioning Committee may also review the progress of implementation of the projects. It also provides that the District Level Committees constituted under Multi-sectoral Development Programme (MsDP), which also involve People's representative, may also be assigned the task of monitoring this programme. Financial monitoring of implementing organizations may also be done through Chartered Accountants empanelled for this purpose by the Ministry.
- iv. The guidelines of **USTTAD (Upgrading the Skills and Training in Traditional Arts/Crafts for Development)** provide for conduct of concurrent monitoring and random checking of physical and financial reports on the Management Information System (MIS) through independent agency. Further, Ministry's officials may also monitor the projects from time to time through random visit to training centres and verification of beneficiaries. The Information gathered from this will be fed into the decision making process for release of funds and sanctions of project proposals.
- v. Under **Equity contribution to National Minorities Development and Finance Corporation (NMDFC)**, the Ministry reviews/monitors the performance of NMDFC, a CPSE under administrative control of this Ministry, on Quarterly basis through Performance Review meetings.
- vi. Under the **schemes of Pre-Matric Scholarship, Post-Matric Scholarship, Merit-cum-Means based Scholarship, Maulana Azad National Fellowship, Free Coaching & Allied Scheme and Maulana Azad Education Foundation**, meant for educational empowerment of notified minority communities, periodic reviews are undertaken with State Governments/UT Administrations and Banks. The Free Coaching and Allied Scheme is implemented through Government/Private Coaching Institutions empanelled by this Ministry. The coaching institutions are monitored by States/UTs and Ministry officials. The Ministry has also taken action for involving independent monitors in this regard. Besides, Maulana Azad National Fellowship is implemented by University Grants Commission (UGC) under Direct Benefit Transfer (DBT) mode.
- vii. Under **Padho Pardesh**, an interest subsidy scheme for higher studies abroad and implemented through banks, the credentials of students are verified by the banks. Ministry takes periodic review with the banks.
- viii. The **Scheme of Support for minority students clearing prelims conducted by UPSC/SSC/State Public Service Commissions, etc.** is

directly implemented by the Ministry by calling applications from the candidates selected in the Preliminary examinations conducted by UPSC/SSC/State Public Service Commissions, etc. The candidates are verified with the help of their admit card of Prelims exam, results, etc. and the funds are transferred directly in their bank accounts.

- ix. **Jiyo Parsi scheme** is implemented through the community participation and is monitored by the Parsi community itself.

(c): The scheme-wise details of funds allocated and utilised during each of the last three years and the current year (Non-Plan and Plan) in respect of the Ministry of Minority Affairs are at Annexure.

(d): Details of cases relating to irregularities and corruption in the implementation of schemes are as under:

- i. Under MsDP, till date, no case of irregularity/corruption in the implementation of the scheme has been brought to the notice by any State Government or UT Administration. However, public references on implementation of schemes received in the Ministry, from time to time, are forwarded to the State Governments/UTs for appropriate action.
- ii. Under Seekho aur Kamao, one complaint regarding irregularities by a Delhi based Project Implementing Agency was received in the Ministry, which was inquired into. After the enquiry, it was found that the complaint was not correct.
- iii. For some coaching institutes running in Uttar Pradesh, complaints were received regarding their facilities, which were sent to State Government of Uttar Pradesh for enquiring into the matter. Government of Uttar Pradesh informed that the complaints were not genuine.

(e): To ensure effective implementation of the various schemes/programmes, some of the following measures have been taken:

- i. Activity-wise timelines are drawn up and communicated to all States/UTs and stakeholders at the beginning of each year as well as posted on the website of the Ministry.
- ii. Students belonging to notified minority communities are required to apply for the scholarships online on a dedicated scholarship portal i.e. National Scholarship Portal (NSP) under URL: www.scholarships.gov.in and scholarships are disbursed through the Direct Benefit Transfer (DBT) mode to the students' bank accounts.
- iii. Students can submit self-declaration/self-certification and self attested copies of documents in respect of Religion Certificate, Annual family income, mark-sheets etc.
- iv. Periodic reviews are undertaken with State Governments/UT Administrations and Banks.

**ANNEXURE AS REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 2617 FOR 05.08.2015 ASKED BY SHRI SANJAY DHOTRE, SHRI RAGHAV LAKHANPAL REGARDING
IMPLEMENTATION OF WELFARE SCHEMS FOR MINORITIES**

STATEMENT INDICATING BUDGET ESTIMATES, REVISED ESTIMATES AND ACTUAL EXPENDITURE DURING 12th FIVE YEAR PLAN (2012-13, 2013-14, 2014-15 AND BE-2015-16)												
Non-Plan Schemes/Programmes (Voted, Revenue)												
S. No	Name of the Scheme/Programme	(in Crore of Rs.)										
		2012-13			2013-14			2014-15			2015-16	
		BE	RE	Actual Exp	BE	RE	Actual Exp	BE	RE	Actual Exp	BE	Actual Exp (as on 30.6.15)
1	Secretariat-Social Service	8.12	7.91	7.75	9.60	10.28	10.34	10.84	10.34	10.31	11.50	3.23
2	Other Social Services											
i)	National Commission for Minorities(NCM)	6.36	5.85	4.36	5.63	5.43	4.92	7.3	9.69	6.7	7.56	1.72
ii)	Special Officer for Linguistic Minorities (CLM)	1.99	1.59	1.32	1.54	1.42	1.34	1.69	1.79	1.74	3.09	0.39
3	NCRLM											
i)	Grants-in- Aid to Waqf	3.20	2.88	2.88	3.18	2.68	2.68	3.15	3.15	2.75	3.15	
ii)	Grants-in- Aid to Central Waqf Council	0.03	0.03	0.00	0.03	0.03	0.00	0.03	0.03	0	0.03	
	Total =	19.70	18.26	16.31	19.98	19.84	19.28	23.01	25.00	21.50	25.33	5.34
Plan Schemes/Programmes (Voted, Revenue and Capital)												
A Central Sector Scheme(CS)												
1	Grants in Aid to Maulana Azad Education Foundation	100.00	0.01	0.00	160.00	160.00	160.00	113.00	113.00	113.00	113.00	113.00
2	Free Coaching & Allied Schemes for Minorities	20.00	14.42	14.00	25.00	23.76	23.68	25.00	31.67	31.49	45.00	8.76
3	Contribution to the Equity of NMDFC	100.00	99.64	99.64	120.00	39.60	0.00	120.00	30.00	30.00	120.00	120.00
4	Research /studies , monitoring & evaluation of development Schemes for Minorities including publicity	40.00	33.30	31.05	45.00	42.42	42.42	45.00	32.75	32.24	45.25	9.22
5	Grant-in-aid to state Channelising Agencies (SCA) engaged for implementation in NMDFC programme	2.00	0.66	0.00	2.00	2.00	2.00	2.00	2.00	2.00	2.00	1.11
6	Scheme for Leadership development of Minority Women	15.00	12.80	10.45	15.00	14.74	11.95	14.00	14.00	13.99	15.00	1.23
7	Maulana Azad National Fellowship for minority students	70.00	66.00	66.00	90.00	50.11	50.02	50.00	1.00	0.12	49.83	0.03
8	Computerisation of records of State Waqf Boards	5.00	1.65	0.89	3.00	3.00	2.98	3.00	3.00	3.00	3.00	
9	Interest subsidy on Educational Loans for Overseas studies	2.00	0.02	0.00	2.00	0.66	0.00	4.00	3.50	3.50	4.19	
10	Scheme for containing population decline of small minorities	2.00	0.01	0.00	2.00	0.66	0.41	2.00	0.50	0.50	2.00	
11	Skill development Initiatives	20.00	0.05	0.00	17.00	17.00	16.99	35.00	46.23	46.21	67.45	24.66
12	Support for students clearing Prelims conducted by UPSC, SSC, State Public Services Commissions etc.	4.00	0.02	0.00	3.00	1.96	1.95	4.00	2.50	2.96	4.00	
13	Strengthening of the State Waqf Boards	5.00	0.10	0.00	7.00	1.93	1.91	7.00	4.00	3.95	6.70	0.01
14	Sehat scheme - Maulana Azad Medical Aid Scheme							2.00	0.01	0.00	0.01	
15	Merit-cum-Means scholarship for professional and technical courses of undergraduate and post-graduate							335.00	350.00	381.38	335.00	26.33
16	Pre-Matric Scholarships for Minorities							1100.00	1130.00	1128.84	1040.10	0.02
17	Post-Matric Scholarships for Minorities							598.50	598.50	501.32	580.10	0.01
	Sub-total(CS)=	385.00	228.68	222.03	491.00	357.84	314.31	2459.50	2362.66	2294.50	2432.63	304.38
B Centrally Sponsered Scheme(CSS)												
1	Multi Sectoral Development Programme for Minorities in selected of minority concentration districts	999.00	649.56	641.26	1250.00	958.53	953.48	1250.00	770.94	768.21	1251.64	161.42
2	Merit-cum-Means scholarship for professional and technical courses of undergraduate and post-graduate	220.00	184.07	181.18	270.00	268.60	259.90					
3	Pre-Matric Scholarships for Minorities	900.00	795.78	786.14	950.00	982.30	963.00					
4	Post-Matric Scholarships for Minorities	500.00	340.75	326.43	548.50	542.53	515.67					
5	Strengthening of the State Waqf Boards	CS Scheme		0.00	0.00	0.00	0.00					
6	Scheme for promotion of education in 100 minority concentration towns/cities out of 251 such town/cities identified as backward.	50.00	0.04	0.00	0.00	0.00	0.00					
7	Village development programme for villages not covered by MCB/MCD	50.00	0.04	0.00	0.00	0.00	0.00					
7	Support to district level institutions in MCDs	25.00	0.04	0.00	0.00	0.00	0.00					
9	Free cycles to girl students of class IX	5.00	0.04	0.00	0.00		0.00					
	*Secretariat, M/o.Minority Affairs Service	1.00	1.00	0.95	1.50	1.20	1.13	1.50	0.90	0.88	1.49	0.03
10	Upgrading Skill and Training in Traditional Arts/Crafts for Development (USTTAD)								0.50	0.44	17.01	
11	Hamari Dharohar								5.00	4.99	10.01	
	Sub- total(CSS)	2750.00	1971.32	1935.97	3020.00	2753.16	2693.18	1251.50	777.34	774.52	1280.15	161.45
	Grand Total(A+B) =	3135.00	2200.00	2158.00	3511.00	3111.00	3007.49	3711.00	3140.00	3069.02	3712.78	465.83
	Deduct Recoveries	0.00	0.00	0.02	0.00	0.00	0.00	0.00	0.00	1.91		
		3135.00	2200.00	2157.98	3511.00	3111.00	3007.49	3711.00	3140.00	3067.11	3712.78	465.83
The schemes at Sl. No.6 to 9 have been merged with Multi-sectoral Development Programme.												